

**Coastal Energy Private Limited (In Liquidation)**

ANNEXURE 7B

e

**Secured Financial Creditors who have relinquished their security interests**

S. No	Name of the Creditor	Address	Claim received Amt in Rs.	Claim admitted Amt in Rs.	Claim rejected Amt in Rs.	Reasons for Rejections	Date of communication of acceptance or rejection	Security Interests	Whether Security Interests relinquished
1	<b>Union Bank of India</b>	Stressed Asset Management Branch, 38 & 39, Whites Road, Royapettah, Chennai – 600 014.	3,94,69,94,503	3,94,69,94,503	-	NA	14-10-2021 & 06-07-2022	Extension of 1st Charge on Inventory, Book Debts and other assets with other working capital lenders	Yes - Completely relinquished.
2	<b>IDBI Bank Limited</b>	NPA Management Group (NMG) #115, Anna Salai, Saidapet, Post Bag No. 805, Chennai 600 015.	2,69,11,95,093	2,69,11,95,093	-	NA	14-10-2021	<b>Working Capital facility:</b> First charge on all the current assets, both present and future of the company on pari passu basis. <b>Collateral Security:</b> Mortgage created on immovable property o 361.05 acres of land near taticorin owned by Fossil Logistics Pvt Ltd in favour of lenders on pari passu basis. <b>Guarantees:</b> Personal Guaranteed of Shri.Ahmed Buhari - Net Worth Rs.75.93 crore as on 31st March, 2015 Corporate guarantee from coal and oil LLC, Dubai - Net Worth Rs.365.35 Crore as on 31st March, 2014.	Yes - Completely relinquished.
3	<b>Indian Overseas Bank</b>	Asset Recovery Management Branch, Third Floor, Central Office, Annexe Building, 763, Anna salai, Chennai – 600 002.	2,54,01,38,456	2,53,99,07,642	2,30,814	An amount of Rs. 2,30,814/- is rejected from the claim submitted since, the CIRP Costs to the extent actually paid will be admitted under the head CIRP Costs and will rank on priority basis as per Section 53(1)(a) of the IBC, 2016.	14-10-2021	<b>Prime Security:</b> Accepted hundies/ documents of title of goods/ charge on current assets of the company on paris passu basis with other financial banks. <b>Collateral security:</b> Pari passu charge over the properties measuring 361.05 acres situated in KR Puram , Vellaram , K T Puram, JV Puram, EP Vendran and K N patti villages mortgaged with IDBI.	Yes - Completely relinquished.
4	<b>The Jammu &amp; Kashmir Bank Ltd</b>	The Jammu & Kashmir Bank Ltd, BU IARB, No. 95, Gold Signature Building, Mosque Road, Frazer Town, Bangalore.	60,33,20,936	60,33,20,936	-	NA	14-10-2021	<b>Primary:</b> Charge on entire current assets both present and future in first pari passu basis with other working capital lenders under multiple banking arrangement and lien on margin amount <b>Collateral:</b> 1) Corporate guarantee of M/s. Coal and Oil Company, LLC Dubai 2) Personal Guarantee of one director of the company namely Mr.Ahmed Buhari 3) Counter Guarantee of the Company.	Yes - Completely relinquished.
5	<b>State Bank of India</b>	Stressed Assets Management Branch, No. 32, Montieth Road, Red Cross Building, Egmore, Chennai – 600 008.	52,59,38,596	52,59,38,596	-	NA	15-10-2021	<b>Primary:</b> First Paripassu Hypothecation charge on the stocks of coal stored in various places in India, receivables and other current assets of the company with other lenders under multiple banking arrangement <b>Collateral (Exclusive Property)</b> Residential Property, Flat No 301, admeasuring 1330 sq.ft built uo area on the 3rd floor along with car parking space no.13 in Arun-Anuraag Co.op Housing society Ltd, having ground plus 7 upper floors bearibg C.S.Ni. 4B/696 of Malabar Hill and Cumbala Hill division situated at D No.67D, Bhulabhai Desai Road, Mumbai - 400026 belonging to the company. <b>Collateral:</b> Vacant land of 361.05 acres owned by M/s Fossil Logistics Pvt Ltd, the corporate guarantor in favour of JLF. This security is exclusively available to JLF members. (SBI Share is 4.19%) <b>Third Party Guarantee:</b> 1) Personal Guarantee - Shri Ahmed Rahman Buhari 2) Corporate Guarantee - M/s Fossil Logistics Pvt Ltd.	Yes - Partially relinquished.  Collateral Security being the Residential Property , Flat No. 301 on which SBI has exclusive charge has not been relinquished.
<b>Total</b>			<b>10,30,75,87,584</b>	<b>10,30,73,56,770</b>	<b>2,30,814</b>				

**Coastal Energy Private Limited (In Liquidation)**

ANNEXURE 7C

**Secured Financial Creditors who have not relinquished their security interests**

S. No	Name of the Creditor	Address	Claim received Amt in Rs.	Claim admitted Amt in Rs.	Claim rejected Amt in Rs.	Reasons for Rejections	Date of communication of acceptance or rejection	Security Interests	Whether Security Interests relinquished
1	ICICI Home Finance Company Limited.	2nd Floor, AB- 106, Old no. 134, 4th Avenue, Shanthy Colony, Anna nagar, Chennai - 600040.	60,51,933	60,51,933	-	NA	15-10-2021	Flat No.4B, The Sanidine Spectrum, No.3, Moores Road, Chennai- 600 006	No
2	ICICI Bank Ltd	ICICI Towers, No 24, Arihant Insights, DSMG (Home Loans) Second Floor, Ambattur Industrial Estate, Chennai - 600058	46,32,802	46,32,802	-	NA	11-10-2023	Flat No.3C, The Sanidine Spectrum, No.3, Moores Road, Chennai- 600 006  Flat No.3E, The Sanidine Spectrum, No.3, Moores Road, Chennai- 600 006	No
<b>Total</b>			<b>1,06,84,735</b>	<b>1,06,84,735</b>					